

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2908
ANSWERED ON:22.03.2005
ENHANCEMENT OF FUNDS UNDER TRIBAL DEVELOPMENT SCHEMES
Mandal Shri Sanat Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is extending financial assistance to the State Government for creation of infrastructural facilities, irrigations, land holdings, land purchase and development for the STs and Tribal groups in the country;
- (b) if so, the details thereof during the last three years and thereafter, State-wise;
- (c) whether there is any proposal to increase the allocations being made to the State, in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) Yes, Sir. The Ministry of Tribal Affairs is extending financial assistance under Article 275(1) of the Constitution to the State Governments for creation of infrastructural facilities, irrigations, land holdings, land purchase and development for STs in the country.

(b) A statement indicating details of funds released under 275(1) of the Constitution to various States during last three years and thereafter is placed at Annexure.

(c) to (e) The Planning Commission has provided an additional outlay of Rs. 50 crore towards minor irrigation as Grants under Article 275(1) of the Constitution over and above Rs 330 crore for annual Plan 2005-2006.

Annexure referred to Part (b) of the Lok Sabha Unstarred Question No.2908 for answer on 22.03.2005, asked by SHRI SANAT KUMAR MANDAL, regarding Enhancement of Funds under Tribal Development Schemes

STATEMENT SHOWING GRANTS RELEASED AND EXPENDITURE REPORTED UNDER ARTICLE 275(1) OF THE CONSTITUTION OF INDIA DURING LAST THREE YEARS

(Rs. in lakh)

S.N. States/UTs 2004-2005

Amount Amount Amount Amount
Released Released Released Released
as on 17.03.2005

1 Andhra Pradesh	2715.35	2160.30	1785.00	2300.46
2 Assam	845.56	1023.40	668.87	574.54
3 Bihar	209.35	209.00	209.00	114.95
4 Gujarat	3050.00	2250.00	2280.00	2515.00
5 Himachal Pradesh	78.00	80.00	80.00	88.00
6 Jammu & Kashmir	502.94	318.00	367.00	398.70
7 Karnataka	1314.37	904.35	797.00	770.00
8 Kerala	117.50	588.00	158.00	129.80
9 Madhya Pradesh	4346.06	4052.32	3821.58	4522.35
10 Maharashtra	2672.50	2925.00	2672.00	1470.35
11 Manipur	230.00	424.55	230.00	253.00
12 Orissa	4104.91	3641.60	2830.00	830.21
13 Rajasthan	2550.00	2224.48	2070.00	2200.00
14 Sikkim	239.38	83.00	33.00	36.30
15 Tamil Nadu	405.00	210.00	250.00	117.24

16 Tripura	462.50	665.50	313.00	344.30
17 Uttar Pradesh	176.95	27.00	27.00	29.70
18 West Bengal	1406.67	1543.00	1763.00	1987.30
19 Arunachal Pradesh	200.00	300.00	200.00	220.00
20 Meghalaya	0.00	555.00	50.55	305.25
21 Mizoram	0.00	240.00	240.00	424.00
22 Nagaland	0.00	0.00	0.00	425.70
23 Jharkhand	2208.15	2808.00	2208.00	1555.27
24 Chhattisgarh	2086.77	2689.50	2089.00	2297.90
25 Uttaranchal	78.05	78.00	128.00	107.61

Total 30000.0 30000.00 25270.00 24017.93